Annexure-8 List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of Corporate Debtor: Radiance Properties (India) Private Limited

Date of Commencement of CIRP: 26.11.2021

List of stakeholders as on:

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | | | , | llouit in resj |
|---------|------------------|---------------------------|-------------------|---------------------------|-----------------|--|-----------------------------------|------------------------------|--------------------------|----------------------------|--|------------------------------------|------------------------------------|--------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | NA | | | | | | | | | | | | | |